16.15 hrs.

MATTERS UNDER RULES, 377

(i) TELECOMMUNICATION FACILITES IN TIRUNELVELI DISTRICT OF TAMIL NADU.

*SHRI D. S. A. SIVAPRAKASAM (Tirunelveli) : Under Rule 377 I rise the following matter of urgent public importance.

After the declaration of Tuticorin Port as a major port, there is unprecedented space of industrial development in Tirunelveli District. Very shortly, in Tirunelveli district an airport will be set up, In Tuticorin a shipyared is also being proposed. Yet, regrettably, the telecommunication facilities are woefully lacking in Tirunelveli District. Tirunelveli Exchange has not been linked with national trunk-net works. In Tirunelveli and Palayamkottai the manually operated exchange is functioning. There are 2500 subscribers. S. T. D. facilities are not there. For this exchange a big building has been completed by the Telephone Department. In the absence of telephone equipment, this building remains empty for the past ten years. The required machinery should be installed in this building. Tuticorin is the industrial hub of Tirunelveli District. More S. T. D. facilities should be given for Tuticorin. In Sankarnagar there is a big cement factory. There are many modern rice mills, spinning mills, chemical factories around.

16.17 hrs.

[SHRI HARINATHA MISRA *in the Chair*]

When Tirunelveli Exchange becomes an automatic exchange, the small telephone exchange in Sankarnagar should be connected with Tirunelveli automatic exchange. I am living in Mukkodal where there is a small exchange. This is about 15 km. away from Tirunelveli. If Mukkudal is linked with the Tirunelveli automatic exchange, I will be in a better postion to take up the people's causes with the officials in Tirunelveli and others of the State and Central Governments. Presently between 8 A.M. and 3 P. M. we have to wait for materialisation of trunk calls even to get urgently Doctors from Tirunelveli. In the interest of the people of my parliamentary constituency, I demand immediate action in this matter.

(ii) POST AND TELEGRAPH SERVICE IN RAJASTHAN.

श्री नवलकिशोर शर्मा (दौसा) : पिछले कुछ दिनों से डाक तार विभाग में व्याप्त अव्यवस्था चरम सीमा तक पहुंच गई है। तारें एवं चिट्ठियां लोगों को समय पर मिल जाएंगी, इसकी कोई गारन्टी नहीं रही है। टेलीफोन और टेलीप्रिंटर सेवाएं भी अस्त-व्यस्त हो रही हैं और आम उपभोक्ताओं को भारी परेशानियों का सामना करना पड़ रहा है।

ट्रंक काल के लिए घन्टों इंतजार करने के बाद मिलना आम बात है। समाचार पत्रों की टलीप्रिंटर लाइनें आम तौर पर बंद पड़ी रहती हैं। टेलीफोन सेवाओं की हालत भी खस्ता है—टेलीफोन आमतौर पर "डेड" रहते हैं अथवा गलत लाइन पर मिलते हैं। टेलीफोन एक्सचेंज के अधिकांश टेलीफोनों से संतोषजनक उत्तर न मिलने के कारण टेलीफोन सुविधा की जगह सर दर्द बनकर रह गया है। तार देने वाले व पाने वालों की स्थिति भी काफी खराब है। आमतौर पर तार काफी विलम्ब से मिलते हैं। यहां तक कि श्रीराम हाकी प्रतियोगिता में गए कई खेल संवाददाताओं के तार भी समय पर नहीं पहुंच सके कुछ तारें तो 24 घन्टे बाद पहुंचे और कुछ तारें तो पहुंची ही नहीं।

इस सारी स्थिति का कारण अधिकारियों की लापरवाही—कर्मचारियों में कार्यकुशलता की कमी के अलावा—अधिकारियों द्वारा ओवर टाइम कम करने की आड़ में ओवर टाइम बंद करना व लम्बे अर्से तक कार्य के अनुपात में कर्मचारियों की भर्ती न करना आदि मुख्य कारण हैं। इनका अविलंब निराकरण किया जाना चाहिए ताकि डाक तार—टेलीफोन सेवाएं सुचारू रूप से कार्य करें और आम आदमी को हो रही परेशानी न उठानी पड़े।

मैं संचार मंत्री महोदय का ध्यान डाक तार टेलीफोन सेवाओं में खासतौर पर राजस्थान की सेवाओं में निरंतर

*The Original speech was delivered in Tamil.